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No. K-11019/37/2023-US.I/II (ii)
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011.

Dated: 09th November, 2023.

NOTIFICATION

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint, Shri Justice Lanusungkum Jamir, Judge of the Gauhati High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from the date Shri Justice Sandeep Mehta relinquishes the charge as Chief Justice of the Gauhati High Court consequent upon his appointment as a Judge of the Supreme Court of India.

MMF
09/11/2023

(Rajinder Kashyap)
Special Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road, New Delhi.

No. K-11019/37/2023-US.I/II (ii)

Dated: 09.11.2023.

Copy to:-

1. Shri Justice Lanusungkum Jamir, Judge of the Gauhati High Court through the Registrar General, Gauhati High Court, Guwahati.
2. The Secretary to Governor, Assam, Dispur.
3. The Secretary to Governor, Arunachal Pradesh, Itanagar.
4. The Secretary to Governor, Mizoram, Aizawal.
5. The Secretary to Governor, Nagaland, Kohima.
6. The Secretary to Chief Minister, Assam, Dispur.
7. The Secretary to Chief Minister, Arunachal Pradesh, Itanagar.
8. The Secretary to Chief Minister, Mizoram, Aizawal.
9. The Secretary to Chief Minister, Nagaland, Kohima.
10. The Secretary to the Chief Justice, Gauhati High Court, Guwahati.
11. The Chief Secretary, Government of Assam, Dispur.
12. The Chief Secretary, Government of Arunachal Pradesh, Itanagar.
13. The Chief Secretary to Government, Mizoram, Aizawal
14. The Chief Secretary to Government, Nagaland, Kohima.
15. The Registrar General, Gauhati High Court, Guwahati.
16. The Accountant General, Assam, Dispur.
17. The President's Secretariat, (CA.II Section), Rashtrapati Bhavan, New Delhi.
18. PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
19. Registrar (Conf.), O/o Chief Justice of India, 7, Krishna Menon Marg, New Delhi.
20. PS to MoS (L&J) (I/C) / PPS to Secretary (J).
21. Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).


09/11/2023
(Prem Chand)

Under Secretary (Appointments-I)
Tele: 2338 2978